RAJYA SABHA

Thursday, 10th December, 2009/19 Agrahayana, 1931 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

RE: TELANGANA ISSUE

MR. CHAIRMAN: Q.No.301. .. (Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, in Telangana .. (Interruptions)..

MR. CHAIRMAN: What is the problem? ..(Interruptions).. What is the problem? ..(Interruptions)..

SHRI M. VENKAIAH NAIDU: Sir, yesterday I raised the issue of Telangana. ..(Interruptions).. The Government did not respond...(Interruptions)..

MR. CHAIRMAN: I can't hear anything. .. (Interruptions).. What is this? .. (Interruptions).. I can't hear anything. .. (Interruptions).. Please resume your places. .. (Interruptions)..

SHRI M. VENKAIAH NAIDU: Hon. Prime Minister is here. ..(Interruptions).. He must take the House into confidence. ..(Interruptions)..

MR. CHAIRMAN: I am not hearing anything. .. (Interruptions)...

SHRI M. VENKAIAH NAIDU: We are not disturbing the Question Hour. We want the Question Hour to go on. ..(Interruptions).. We cooperate fully. My submission is of only one line. My submission is that we raised the matter for umpteen number of times. The Home Minister being in the House did not respect the sentiments of the House and the people. He would have taken the House into confidence and made a statement in the House. He has made it outside. It's okay. ..(Interruptions).. On Telangana, hon. Prime Minister should take the House into confidence. ..(Interruptions)..

SHRIMATI JAYANTHI NATARAJAN: What is outside? ..(Interruptions).. What is he talking about? ..(Interruptions)..

MR. CHAIRMAN: Hon. Members if it is your wish .. (Interruptions)...

SHRI S.S. AHLUWALIA: All the senior Ministers and the Chief Minister were called. ..(Interruptions).. The issue is not discussed with the House. ..(Interruptions).. We must know the position. ..(Interruptions)..

SHRI B.K. HARIPRASAD: The issue was raised yesterday in the Zero Hour. ..(Interruptions)..

श्री एस.एस. अहलुवालिया : आप बोलें तो मीठा और हम बोलें तो खट्टा! ..(व्यवधान)

MR. CHAIRMAN: Please resume your places...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Take the House into confidence. ..(Interruptions).. We want the Prime Minister to take the House into confidence. ..(Interruptions).. यह कोई तरीका नहीं है।..(व्यवधान)

MR. CHAIRMAN: Please resume your places. .. (Interruptions).. Please. .. (Interruptions).. One minute. .. (Interruptions).. Please resume your places. .. (Interruptions)..

SHRI S.S. AHLUWALIA: What are they going to do? ..(Interruptions).. What is the intention...(Interruptions)..

SHRI M. VENKAIAH NAIDU: The House is helpless. .. (Interruptions)...

MR. CHAIRMAN: Hon. Members, please listen to me. ..(Interruptions).. Please listen to me. ..(Interruptions).. Each one of you ..(Interruptions)..

श्री एम. वेंकैया नायडु : सर, यह हाउस की अवमानना है, ..(व्यवधान).. प्रधान मंत्री बोलें कि वह क्या करना चाहते हैं।..(व्यवधान).. सर, यह क्वेश्चन आवर के बाद करें।..(व्यवधान)

SHRI S. S. AHLUWALIA: Law and order problem is there. .. (Interruptions).. Already police officials have started resigning.. (Interruptions)..

MR. CHAIRMAN: Ahluwalia*ji*, listen to me. ..(Interruptions).. One minute please. ..(Interruptions).. Resume your places. ..(Interruptions)..

श्री रुद्रनारायण पाणि : सर,..(व्यवधान).. आप....(व्यवधान)

श्री वी. हनुमंत राव : पाणि जी, आप क्या बात कर रहे हैं? ..(व्यवधान)

MR. CHAIRMAN: Mr. Pany, please resume your place...(Interruptions)...

श्री बिश्वजीत दैमारी : सर, अगर तेलंगाना हो सकता है ..(व्यवधान).. तो फिर बोडोलैंड भी होना चाहिए।..(व्यवधान)

MR. CHAIRMAN: Please resume your places. .. (Interruptions).. I think the hon. Members are well aware of the provisions of the Constitution of India. Nothing will be done without the knowledge and consent of this House, or, whatever is being discussed. So, there is no point pre-empting matters. We know our rights under the Constitution. And, those rights are in place. So, what is the difficulty?

SHRI M. VENKAIAH NAIDU: Sir, the difficulty is that he has made a statement outside. Do we need to know about the Government's policy from the newspapers and electronic media? (Interruptions)

MR. CHAIRMAN: No legislation will be possible without the approval of the House.

SHRI M. VENKAIAH NAIDU: A policy statement should not be made outside. Sir, please give a ruling. (Interruptions) Any policy statement should be made inside the House. (Interruptions)

MR. CHAIRMAN: No, that is all right. \dots (Interruptions) Venkaiahji, please. Now, let us go ahead with Question Hour.
